Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)	Ī
Date of Commencement of CIRP: 09/01/2024, List of Creditors as on: 22/10/2024	Ī

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Summary of Claims Received Summary of Claims Admitted Amount of Contingent **Amount of Claim Amount of Claims** SI.No. **Category of Creditor** No. of Amount of claims **Details in Annexure** Claims **Not Admitted** under Verification No. of Claims Amount Claims admitted Secured financial creditors belonging to any class of creditors Unsecured financial creditors belonging to any class of creditors Secured financial creditors (other than 7,23,58,86,457.49 7,23,58,86,457 financial creditors belonging to any class of creditors) Unsecured financial creditors (other than 3,75,00,39,700.06 1,04,56,43,931 2,70,43,95,769 financial creditors belonging to any class of creditors) Operational creditors (Workmen) Operational creditors (Employees) 80 30,25,367.67 74 20,96,844 1,45,708 7,82,816 8,16,22,625.00 4 8,16,22,625 Operational creditors (Government Operational creditors (other than 56 4,48,44,164.40 40 1,18,31,258 21,52,346 3,08,60,560 Workmen and Employees and Government Dues) Other creditors, if any, (other than financial creditors and operational creditors) 11,11,54,18,314.62 Total 149 126 8,37,70,81,116 22,98,054 2,73,60,39,145

Jayesh Natvarlal Sanghrajka Interim Resolution Professional IBBI/IPA-001/IP-P00216/2017-2018/10416 Neo Capricorn Plaza Private Limited